

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 11.05.2022 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr.	Rahul Arya	Jatin Pore Satendra K. Rai Ankita Agarwal-R1 Rajesh Jhunjunwala- R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 531 of 2022  <b>(With Defects)</b>	Kalpana Morakhia Suspended Director of Smaaash Entertainment Pvt. Ltd. Vs. Edelweiss Asset Reconstruction	Jayashree S. Dasgupta	R. Sudhinder
<b>3.</b>	Comp. App. (AT) (Ins) No. 533 of 2022	Manish Madhav Soman Vs. Apya Capital Services Pvt. Ltd. & Anr.	Shashwat Anand	

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**